NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/16	TP 219/17	For explana-tion on observa-tions made by ROC	391 / 394	Trianz IT & Cloud Solutions Pvt. Ltd.

NAME (IN CAPITAL)		SIGNATURE	
& PHONE NUMBER	REPRESENTATION TO WHOM	1	
Aisher for	Pelitioner	A	
		& PHONE NUMBER REPRESENTATION TO WHOM	

ORDER

Counsel for Petitioner is present. She has filed Affidavit along with annexure. Heard the Counsel. For orders list it on 24/11/2017.

Member (T)

Member (J)